

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-519

CP (CAA) No.-44/230/232/ND/2022 (2nd Motion)

IN THE MATTER OF:

Naya Bazar Chit Fund Pvt. Ltd. And Arvind
Conductors Pvt. Ltd.

....Applicant

SECTION

U/s 230-232

Order delivered on 17.01.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Vikash Gera, PCS & Mr. Rajeev Kumar, Adv.
For the Respondent :
For the OL : Ms. Hemlata Rawat, Adv.
For the RD : Ms. Shankari Mishra, Ms. Swechcha Mishra, Adv.

ORDER

Ld. Counsel for the RD is present and directed to file the report on priority basis before the next date of hearing. List the matter on **15.02.2023**.

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(P.S.N PRASAD)
MEMBER (J)